

SLP(C)... 7206 OF 2003
ITEM No.15

Court No. 6

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 7206

Petition(s) for Special Leave to Appeal(Civil)...../2003

(From the judgement and order dated 17/07/2002 in RP 1102/2002
of The NATIONAL CONSUMERS DISPUTES REDDRESSAL COMMISSION, NEW DELHI)

GHAZIABAD DEVELOPMENT AUTHORITY

Petitioner (s)

VERSUS

BRIJISH DIXIT

Respondent (s)

WITH IA 1 (c/delay in filing SLP & Office Report)

With

SLP(C)...(CC 7238/2003)/2003

WITH IA 1 (c/delay in filing SLP)

Date : 29/08/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)

Mr. Sudhir Kulshreshtha, Adv.

Mr. Krishnand Pandeya, Adv. (not present)

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the SLPs as well as on application for c/delay in filing SLPs.
There shall be interim stay confined to the award of interest in excess of 12%.
Tag with other connected matters.

(D.L.Chugh) (Vijay Aggarwal)

Court Master Court Master